

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Schedule of the First Phase Institutional Induction Course for newly appointed Civil Judges Junior Division (Batch 2022 & 2023) (05.02.2024 to 02.03.2024)

(First Week – 05.02.2024 to 10.02.2024)

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
05.02.2024 (Monday)	Inauguration of the Course & Brief overview of the training programme, methodology and its object (Contd....) By: Officers of the Academy	Introduction of First Phase & Second Phase Field Training and how to prepare notes relating to field diary By: Officers of the Academy	Presentation by participants relating to departments visited during their First field training.	An overview of M.P. Civil Courts Act, 1958 & Rules By: Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA	An overview of Rules & Orders (Criminal) By: Smt. Namita Dwivedi Assistant Director, MPSJA
06.02.2024 (Tuesday)	Discussion on – Role and duties of Ministerial Staff of Courts (Part I) By: Shri Ashok Kumar Tripathi Deputy Director, MPSJA	Discussion on – Role and duties of Ministerial Staff of Courts (Part II) By: Smt. Namita Dwivedi Assistant Director, MPSJA	Role and importance of various sections of the Court – Malkhana By: Shri Ashok Kumar Tripathi Deputy Director, MPSJA	Role and importance of various sections of the Court – Nazarat By: Smt. Namita Dwivedi Assistant Director, MPSJA	Role and importance of various sections of the Court – Copying and Record Room By: Shri Amit Singh Sisodia OSD, MPSJA
07.02.2024 (Wednesday)	Police remand, judicial remand & transit remand – Various aspects By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA		Institution of Suits and Jurisdiction of Civil Court • Inherent, pecuniary and territorial jurisdiction (S. 9) • Scrutiny of plaint • Registration of suit By: Shri Amit Singh Sisodia OSD, MPSJA	Over view of law relating to temporary injunction • Breach of Injunction • Supplementary Proceedings By: Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA	Quest for Universal Judicial Standards: Integrity (40 Min) (Recorded Session) By: Hon'ble Chairman, Governing Council, MPSJA

